

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
BIHAR FIRE BRICKS AND POTTERIES LTD. (UNDER CIRP)
REGISTERED OFFICE AT: 22, STRAND ROAD, CALCUTTA W.B, 700001,
West Bengal, India
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of
India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	BIHAR FIRE BRICKS AND POTTERIES LTD CIN: U26931WB1919PLC003382
2.	Address of the registered office	22, STRAND ROAD,CALCUTTA W.B, 700001, West Bengal, India
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	1. Land situated in Mouzah Gopinathpur District of Manbhum Nirsa, Dhanbad, Jharkhand – 828204. 2. Land situated at Mouza Markora, Dhanbad, Jharkhand – 828204.
5.	Installed capacity of main products/ services	The Corporate Debtor was under liquidation from 4 th December 1991 until 1 st May 2024, and it is currently not operational. Therefore, the details specified in Serial Numbers 5 and 6 are not applicable.
6.	Quantity and value of main products/ services sold in last financial year	
7.	Number of employees/ workmen	There are no workmen or employees currently.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Further details can be found in the detailed Invitation for Expression of Interest (EoI), which can be obtained through the methods outlined in Table/Serial No. 9 below.

9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The Detailed Invitation for Expression of Interest (EOI), which includes the Eligibility Criteria and other submission requirements, can be accessed through the link provided below starting from the date of this public announcement: Link: https://drive.google.com/drive/folders/1_w3tdHwdvYcQmOm7FXxxz9wQlk5XuDGC?usp=drive_link Please visit the provided Link to access the detailed information regarding the Expression of Interest (EOI) process. Additionally, interested parties can request the detailed Invitation for Expression of Interest (EOI) by sending an email to: cirp.bfbpl@gmail.com
10.	Last date for receipt of expression of interest	16 th November, 2024 (Saturday) (Owing to festivities, instead of 15 days One month period has given, as approved by the COC members)
11.	Date of issue of provisional list of prospective resolution applicants	26 th November, 2024 (Tuesday)
12.	Last date for submission of objections to provisional list	1 st December, 2024 (Sunday)
13.	Date of issue of final list of prospective resolution applicants	11 th December, 2024 (Wednesday)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16 th December, 2024 (Monday)
15.	Last date for submission of resolution plans	17 th January, 2025 (Friday)
16.	Process email ID to submit EOI	cirp.bfbpl@gmail.com

Sd/-

Ritesh R. Mahajan

Resolution Professional

IP Registration Number: IBBI/IPA-002/IP-N00048/2017-18/10132

"Devgiri", B 203, 2nd Floor, Ganeshmala,

Sinhgad Road, Pune -411030

For Bihar Fire Bricks and Potteries Ltd (Under CIRP)

AFA Valid up to 22-11-2024

Date:

16.10.2024

Place: Pune

